(b) how much of it is produced in our country and from which sources;

(c) whether any attempt has been made to produce on a commercial scale sulphur which is abundantly found in sulphides of various metals in our country; and

(d) if so, since when?

The Minister of Industry (Shri Manubhai Shah): (a) to (d):

The annual consumption of sulphur in the country at present is estimated to be about 1,10,000 tons to 1,20,000 tons.

In view of the demands for sulphur being entirely met by imports, a study has been undertaken regarding the possibility of producing this element from pyrites ores. Based on the report submitted by the Indian Bureau of Mines indicating that sufficient reserves of pyrites have since been proved at Amjor in the District of Sahabad, Bihar State, it has since been decided to undertake the manufacture of sulphur from pyrites. In this connection a preliminary assessment was made of the economics of a process developed by a Norwegian firm, for producing sulphur from pyrites. An expert from the Norwegian firm has visited the sites of the deposits in the country, to work out a detailed report on the mining and winning of the ores, and broad estimates for the project for the manufacture of sulphur. The report is still awaited.

Code of Discipline

*1055. { Shri S. M. Banerjee: Shri Panigrahi:

Will the Minister of Labour and Employment be pleased to state:

(a) whether some of the industries in public sector have not yet implemented the Code of Discipline;

(b) if so, the reasons for the same; and

(c) what are their specific objections?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) and (c). The Ministry of Railways consider that as the main objectives of the Code have already been secured through their long established procedures and conventions, it is not necessary for them to adopt the Code. The question of the adoption of the Code by other public sector undertakings is being pursued.

Water Supply near Tithwal

∫ Shri D. C. Sharma: *1056. ∫ Shri Karnl Singhji: } Shri Bhanja Deo: Qazi Matin:

Will the **Prime Minister** be pleased to refer to the reply given to **Starred** Question No. 1269 on the 9th **Septem**ber, 1959 and state:

(a) whether the water supply of a canal near the cease-fire line in Tithwal which was stopped by the Pakistan military authorities has since been fully restored; and

(b) if not, the steps taken or proposed to be taken to restore the same?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) I have nothing further to add to the reply given to Starred Question No. 1269 on September 9, 1959 in this House.

(b) The Government of Jammu and Kashmir are considering alternative sources of water supply.

Violation of Indian Air Space

*1057. Shri Pangarkar: Will the Prime Minister be pleased to state:

(a) the number of aircrafts which violated the Indian air space on Pakistan border during the last three months; and

(b) the action taken in the matter?